As regards services under the Union Territory Administrations, the same scheme of reservations for Starialed Castes/Scheduled Tribes as applicable to posts/services under the Central Government abilies also to Union Territories. Accordingly, the percentages of reservation in services under the Union Territories are as follows:--

	Scheduled Castes	Scheduled Tribes
(i) Direct recruitment on an all India basis:		
	*	
(a) By open competition (i.e. through the		
UPSC or by means of open competitive test held by any other authority)	15%	7
(b) otherwise than at (a) above -	16 2/3%	7 1/2%

(ii) Direct coordinant to post normally attracting candidates from a locality or a region (generally Class III & IV). Generally in proportion to the population of Scheduled Castes and Scheduled Tribes in the respective States/Territories.

Statement-III

Information regarding reservation of seats for Scheduled Castes and Scheduled Tribes for admission into various education institutions

(i) So far as Elementary Education (Primary & Middle) is concerned, no reservation of seats are necessary since admission to these institutions are on a universal basis. No reservation is contemplated in the secondary schools, however, the aim of Government is to increase the facilities. At both these levels, States have been asked to pay special attention to enrolment of children of scheduled castes/scheduled tribes by providing incentives etc.

(ii) For admissions to various universities and colleges, University Grants Commission have suggested to them that, "20 per cent of the seats may be reserved for SC/ST candidates and they may be given concession of 5 per cent marks in the Minimum percentage of marks required for admission t_0 any course."

(iii) So far as technical institutions are concerned, the Ministry of Education and Social Welfare

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have given instructions that 20 per cent of the seats (15 per cent for SCs and 5 per cent for STs) should be reserved in all technical institutions. The reservation quota is inter-changeable, i.e., if sufficient number of ST candidates are not available, the quota can be filled by SC students and vice-versa.

to Questions

For undergraduate courses in IITs, 15 per cent seats are reserved for SCs. and 5 per cent for STs. For postgraduate courses 5 per cent seats are reserved for these communities except in case of IIT Madras, where 20 per cent seats are reserved for these courses for students belonging these communities. Statewise information on all the above items is not available.

Fire in the Jharia Coal Field

398. SHRI RAMANAND YADAV: SHRI AHMAD HOSSAIN MONDAL: SHRI NARENDRA SINGH: SHRI NATHI SINGH

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that coking coal worth crores of rupees has been burnt as a result of underground fire which had broken out in the Jharia coal field in Bihar a few years back;

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(b) whether it is a fact that the fire is still spreading which might cause the destruction of valuable natural wealth;

(c) what were causes of fire; and

(d) what steps Government propose to take to control it?

MINISTER OF ENERGY THE (SHRI P. RAMACHANDRAN): (a) to (d) Defective mining practices in the pre-nationalisation period had been the cause of underground fires in Jharia coal field, as coal is prone to spontaneous heating in the presence of air. After the nationalisation of the coking coal mines in Jharia coal field, due emphasis was given to get such areas properly studied for scientific remedies with a view to controlling the destruction of valucoal. A senior level able coking Committee including members from Bharat Coking Coal Limited, Central Mine Planning and Design Institute, Central Mining Research Station and Tata Iron and Steel Company Limited arrived at certain broad conclusions in regard to the method of tackling mine fires on surface and underground. Subsequently, Government of India appointed a Safety Committee to go into various aspects of safety in mines and also coal fire in Jharia Coal field specifically. This Committee identified 41 active fires in Jharia coal field and made specific recommendations to tackle the fire. The recommendations have been accepted by the Government. The coal companies are taking action in tackling small fires in accordance with the recommendations of the Committee by surface blanketing. flooding. etc., large fires like Jogta, Lodna and Rajapur have been studied in depth and feasibility reports on these have been completed for further action in tackling the fires.

Paper Production

399. SHRI SITARAM KESRI: Will the Minister of INDUSTRY be pleased to state: (a) whether any negotiations were held recently between Government and the paper industry to bring down the price of paper;

(b) if so, what are the results achieved; and

(c) if answer to part (a) above be in the negative, what steps Government have taken or propose to take to bring down the price of paper and to make available adequate quantity of paper to consumers?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) and (b) Government had stressed that the 1977 price level should be restored before the question of any revision of prices is considered. As there has been no positive response from the industry, there was no basis for negotiation with the industry.

(c) Government have taken steps to increase the production of common varieties of writing and printing papers. If found necessary, Government will also import common varietties of writing and printing papers.

Annual Plan outlay for U.P.

400. SHRI VENIGALLA SATYA-NARAYANA: Will the PRIME MINISTER be pleased to state:

(a) whether the Uttar Pradesh Government have urged upon the Planning Commission to sanction an outlay of Rs. 9,232 crores for their annual plan for the current year; and

(b) if so, what action Government have taken in the matter?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) No, Sir. The Uttar Pradesh Government had proposed an outlay of Rs. 908.31 crores for their Annual Plan for the current year—1978-79.

(b) After discussions with the State Government officials and Chieff Minister, an outlay of Rs. 755.00 crorss. has been agreed to.

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